

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.307

IA-3694/2022 IA-3705/2022 IA-3398/2021 IA-3651/2021

In

IB-2380(ND)/2019

IN THE MATTER OF:

M/s. Affle (India) Ltd

.....APPLICANT/PETITIONER

Vs.

M/s. AD Victoriam Ventures Pvt.Ltd

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

: Adv Anand Bajpai and Adv Ravikant

For the Respondent

: Adv. Abhishek Anand, Adv; Mohak Sharma,

Adv; Supriyo Banerjee, Adv for R-2 in IA 3651 of 2021

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **07.02.2023**.

**-SD-
(Court Officer)**